

**OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE**  
**REASI**

**NO:- 4/PDSJR**

**DATED:-15.04.2020**

**O R D E R**

In continuation to this office Order No.718 dated 31.03.2020 following arrangements as per below mentioned roster schedule are hereby made for taking up Bail/remand and other extremely urgent Civil/Criminal matters by virtual mode from their respective residences.

**District Court Complex Reasi**

S.No	Name of the Court	Period of Duty	Contact Details
1	Pr. District and Sessions Court Reasi	15 <sup>th</sup> of April to 3 <sup>rd</sup> of May 2020	94191-48882 <a href="mailto:panditkamlesh54@gmail.com">panditkamlesh54@gmail.com</a>
2	Sub-Judge/ CJM Reasi	15 <sup>th</sup> to 22 <sup>nd</sup> of April 2020	94191-67319 <a href="mailto:amarjeetsingh.langeh@gmail.com">amarjeetsingh.langeh@gmail.com</a>
3	Munsiff JMIC Reasi	23 <sup>rd</sup> to 27 <sup>th</sup> of April 2020	94196-15018 <a href="mailto:rimpi112k8@gmail.com">rimpi112k8@gmail.com</a>
4	Addl.Spl. Mobile Magistrate Reasi	28 <sup>th</sup> of April to 3 <sup>rd</sup> of May 2020	99062-51017 <a href="mailto:advassma54@gmail.com">advassma54@gmail.com</a>

**Sub-Judge JMIC Court Katra**

5	Sub-Judge JMIC Katra	15 <sup>th</sup> to 24 <sup>th</sup> of April 2020	94191-15224 <a href="mailto:romesh100571@gmail.com">romesh100571@gmail.com</a>
6	Munsiff JMIC Katra	25 <sup>th</sup> of April to 3 <sup>rd</sup> of May 2020	70062-13080 <a href="mailto:adv_sunilkumar13@rediffmail.com">adv_sunilkumar13@rediffmail.com</a>

**Munsiff JMIC Court Mahore**

7	Munsiff JMIC Mahore	15 <sup>th</sup> of April to 3 <sup>rd</sup> of May 2020	99062-63900 <a href="mailto:r.k.tadval123@gmail.com">r.k.tadval123@gmail.com</a>
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All the Judicial Officers of District Reasi along with staff members shall remain available at all times at their respective residences to deal with any business of emergent nature by way of virtual mode as explained by this office order number 716/PDJSR dated. 26.3.2020.

**Note:- All the Judicial officers/Duty Magistrates are impressed upon to immediately respond to the calls and grievances of Litigants/Advocates during this extraordinary Lockdown Period as per the orders/guidelines issued by the Hon'ble High court.**

KamleshPandit  
Pr. District and Sessions Judge  
Reasi

Copy to:-

1. Worthy Registrar General J&K High Court at Jammu.
2. Secretary to Hon'ble Administrative Judge. District Reasi.
3. SSP District Reasi.
4. System Officer, e-Courts for uploading the same on official website of District Court.
5. Office File

Sd/-  
Pr. District and Sessions Judge  
Reasi